



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,2nd August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL RISE AT 1:00 PM]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

24	<a href="#">WA/36/2024</a>	SANJAY KR SINGH <b>Versus</b> PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. SC, PWD MR. R SALOI MR H AGARWAL MR J SINGH
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**WITH**  
[I.A.\(Civil\)/280/2024](#)  
in WA/36/2024

		SANJAY KR SINGH <b>Versus</b> PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. SC, PWD MR. R SALOI MR H AGARWAL MR J SINGH
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25	<a href="#">WA/49/2024</a>	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> PURBANCHAL BUILDTECH PVT. LTD. AND 3 ORS.	MR. D NATH SR. GA, ASSAM
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**- FOR FRESH ADMISSION WITHOUT STAY/BAIL -**

26	<a href="#">WP(C)/3882/2024</a> B/O	DIBYAJIT MANDAL AND 20 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR. A M KHAN MR T T MONI MR S PRODHANI	ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
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[ For Friday,2nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
50	<a href="#">WP(C)/3855/2024</a> FIXED	DULUMONI BORAH AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, AHSEC SC, SEC. EDU.
51	<a href="#">WP(C)/3863/2024</a> FIXED	DHRUP THAPA AND 8 ORS. <b>Versus</b> THE GOVERNMENT OF INDIA AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I.
52	<a href="#">WP(C)/3868/2024</a> B/O	DR. BHASKAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D K DAS MR H BETALA	SC, EDU
53	<a href="#">WP(C)/3887/2024</a> CAVT. NO.07362/024, B/O	MAZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM MR. U K GOSWAMI SC, SEC. EDU. FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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**[AT 2:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 3**

**[THIS BENCH WILL SIT AT 2:00 PM**

**RESPECTIVE SINGLE BENCHES OF THEIR  
LORDSHIPS WILL SIT AFTER RISING OF  
THIS BENCH, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">Review.Pet./54/2024</a> WP(C) 7467/2023(D/O)	ANOWARA KHATUN @ ANOWARA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">I.A.(Civil)/1108/2024</a> <b>in</b> Review.Pet./54/2024	ANOWARA KHATUN @ ANOWARA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
38	<a href="#">WP(C)/3880/2024</a> B/O	RASHTRIYA GRAMIN VIKAS NIDHI (RGVN) <b>Versus</b> UNION OF INDIA AND 8 ORS	MR. B J TALUKDAR MS. S SARMA MR. A. K. SARMA J A MONDAL	DY.S.G.I. SC, I C I C I BANK SC, SBI
<b>ADMISSION</b>				
39	<a href="#">WP(C)/3478/2022</a> FIXED	M/S MANARANJAN BRAHMA ENTERPRISE <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS (B)	MR. N J KHATANIAR	SC, BTC

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **TO BE SPOKEN TO**

32	<a href="#">MACApp./31/2019</a> CAVT. NO.1352/2018 (AT 10:30 AM)	NATIONAL INSURANCE CO. LTD <b>Versus</b> ON THE DEATH OF BAKUL CHETIAH, HIS LEGAL HEIR-	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. B BARUAH MR. B BARUAH MR. P GOGOI MR. P GOGOI MR B ACHARYYA MR. B J MUKHERJEE MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/135/2019</a> in MACApp./31/2019	NATIONAL INSURANCE CO. LTD <b>Versus</b> SHRI BAKUL CHETIA AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. B BARUAH MR. P GOGOI MR B ACHARYYA MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY

#### **MOTION**

33	<a href="#">CRP(IO)/276/2024</a> B/O	JAI RAJ BIKRAM SINGH <b>Versus</b> GURU NARAYAN SINGH AND 2 ORS	MR. S CHAMARIA MR A N SARMAH	
34	<a href="#">CRP(IO)/278/2024</a> B/O	SARITA DEVI SARAF @ SABITA DEVI SARAF <b>Versus</b> SHREE BISHNU CARRIER AND 5 ORS	MR SISHIR DUTTA MR S KHOUND MR D J MEDHI	GA, ASSAM
35	<a href="#">CRP(IO)/279/2024</a> B/O	MD. RANTU ALI <b>Versus</b> MD. SAYED ALI AND 4 ORS	MR. SK S N MOHAMMAD MR. A K PURKAYASTHA MR. SK N MOHAMMAD MR. S SHARMA MR A IKBAL B RONGHANGPI	
36	<a href="#">CRP(IO)/280/2024</a> B/O	SARITA DEVI SARAF @ SABITA DEVI SARAF <b>Versus</b> SHREE BISHNU CARRIER AND 5 ORS	MR SISHIR DUTTA MR S KHOUND MR D J MEDHI	GA, ASSAM

#### **ORDERS**

37	<a href="#">MACApp./364/2016</a> WITH LCR, B/O	MD NURJUL ISLAM <b>Versus</b> SRI MINARAM GOWALLA and 5 ORS	MR.P SUNDI	MR S DUTTA MS. M CHOUDHURY MS C BORAH
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38 [Cont.Cas\(C\)/734/2023](#)  
WITH LCR, B/O

RANJAN KUMAR DEKA  
**Versus**  
ASHRAFUL ALAM

MR. R K BHUYAN

MR. S SINHA

**WITH**  
39 [RFA/96/2017](#)

ASHRAFUL ALAM  
**Versus**  
SMT NILIMA BARUAH and 2 ORS

MR.A C SARMA  
MR.B HALDAR  
MR.G BHARADWAJ

MR.S I RASUL(R- 1,2&3)  
MR. R K BHUYANR-  
1,2and3  
MR. S DEKA(R- 1,2&3)  
MR. K SAIKIA(R- 1,2&3)

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V**

**ITEM NO. 7 IN THE DAILY CAUSE LIST HAS  
ALREADY BEEN LISTED ON 01-08-2024 BY  
WAY OF MENTION MEMO]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
38 <a href="#">WP(C)/3252/2024</a> FIXED	LALIT DUARAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, REVENUE
39 <a href="#">WP(C)/3501/2024</a> FIXED	BIKI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NHAI SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, NHIDC
40 <a href="#">WP(C)/3877/2024</a> B/O	M/S NITAI KANGSA BANIK AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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12)	MS B R A SULTANA	26-07-2024	To	15-08-2024
13)	MR P C R MEDHI	24-07-2024	To	02-08-2024
14)	MR A R MEDHI	24-07-2024	To	02-08-2024
15)	L K BORAH	24-07-2024	To	03-08-2024

16)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
17)	MR M HALOI	31-07-2024	To	05-08-2024
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21)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
22)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024
23)	MR. S SINHA	01-08-2024	To	09-08-2024
24)	MR A W AMAN	02-08-2024	To	02-08-2024
25)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
26)	MR. R C DAS	01-08-2024	To	16-08-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,2nd August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
37	<a href="#">AB/1237/2024</a> FIXED	NIZAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	ALHAJJ I UDDIN(R-2) MR. N H MAZARBHUIYAN (R-2) MRS. R MOMTAZ(R-2) MR. M R SODIAL (R-2) MR. M H SAIKIA (R-2) MR R I BHUYAN (R-2) MR R HOQUE(R-2) MS B H SHIRIN (R-2) PP, ASSAM MR. A I UDDIN(R-2)
38	<a href="#">AB/1844/2024</a> FIXED	BALDEB SINHA @ BALADEB SINHA <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
39	<a href="#">AB/1854/2024</a> FIXED	SAHIDUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
<b>ORDERS</b>				
40	<a href="#">I.A.(CrI.)/698/2024</a> B/O in Bail Appln./2076/2024 <b>WITH</b> <a href="#">Bail Appln./2076/2024</a>	MD MUJAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM,  MD MUJAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR ASHRAFUL ISLAM  MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM  PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
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23)	MR. S SINHA	01-08-2024	To	09-08-2024
24)	MR A W AMAN	02-08-2024	To	02-08-2024
25)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
26)	MR. R C DAS	01-08-2024	To	16-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

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**[ For Friday,2nd August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS**

**THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT  
AGAIN AFTER RISING OF THE DIVISION BENCH OF  
HONOURABLE MR. JUSTICE SUMAN SHYAM AND HIS  
LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
33	<a href="#">Crl.A./207/2010</a>	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR.G SAROWAR MR D TALUKDAR(AMICUS CURIAE) MR.M DUTTA MRM RAHMAN MR.N UDDIN	MR. D DAS(ADDL.PP, ASSAM)
<b>ADMISSION</b>				
34	<a href="#">WP(C)/1297/2017</a> FIXED	ASHOK DAS and 3 ORS. <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MS.A DEVI MR.P KALITA	GA, ASSAM C.G.C. MR.K K PARASAR(R-1) MS.R BORAH MS. P. R. MAHANTA, SC, REVENUE AND DISASTER MANAGEMENT DEPT (R-8) MR. A CHALIHA, SC, PWD (R-3 , 6 & 7 ) ASSTT.S.G.I.
35	<b>WITH</b> <a href="#">WP(C)/1208/2017</a>	DIGAMBAR BAISHYA <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MS.A DEVI MR.P KALITA	GA, ASSAM MRS R BORAH SC, N.H.A.I. ASSTT.S.G.I.
36	<a href="#">WP(C)/6635/2023</a> BY SLIP	UDAI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR. P D NAIR(R-3,5,6) MR. A CHETRY (R-3,5,6) MR G ALAM(R-3,5,6) MR. H ROHMAN(R-3,5,6) MR D DEKA SC, INFORMATION COMMISSION

37	<a href="#">WP(C)/2695/2024</a> B/O	KAMAIHAH ENGINEERING SERVICES PRIVATE LIMITED (OPC) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, FINANCE AND TAXATION
<b>ORDERS</b>				
38	<a href="#">WP(C)/7944/2019</a> FIXED	JAHIRUL HASSAN LASKAR AND ANR. <b>Versus</b> THE UNITED BANK OF INDIA AND ANR.	MR. S ROY MR. M H LASKAR	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH
39	<a href="#">I.A.(Civil)/1964/2024</a> FIXED in <a href="#">WP(C)/2089/2024</a>	RUSHAN AHMED BARBHUIYA AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR	GA, ASSAM GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b> <a href="#">WP(C)/2089/2024</a>	RUSHAN AHMED BARBHUIYA AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM SC, REVENUE SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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# THE GAUHATI HIGH COURT AT GUWAHATI

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,2nd August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
36	<a href="#">Bail Appln./2178/2024</a> B/O	NUR ALAM HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
37	<a href="#">Bail Appln./1999/2024</a> BA 1842/2024(D/O), FIXED	BABUL DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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# THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,2nd August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
31	<a href="#">I.A.(Civil)/1136/2024</a> FIXED in RFA/1560/2024	THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS. <b>Versus</b> AROTI MAZI	MR. P N GOSWAMI MR. K P PATHAK MR. R BORA	MR. U J SAIKIA
	<b>WITH</b> <a href="#">RFA/1560/2024</a> (Filing Number)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS <b>Versus</b> AROTI MAZI B	MR. R BORA	
32	<a href="#">I.A.(Civil)/1600/2024</a> WITH LCR, FIXED in RSA/322/2018	SRI ATUL MAHANTA <b>Versus</b> SRI BIPUL DAS AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR. B K DAS MR. B BORAH MR. N GOSWAMI MR H P GUWALA
	<b>WITH</b> <a href="#">RSA/322/2018</a>	SRI ATUL MAHANTA <b>Versus</b> SRI BIPUL DAS AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR. S. DEY (R3, R4) MR P DEKA MR. B K DAS (R2) MR. B BORAH MR. N GOSWAMI MR H P GUWALA (R2) FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 02/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
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26)	MR. R C DAS	01-08-2024	To	16-08-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Friday,2nd August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-III]**

**THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
44	<a href="#">WP(C)/5302/2022</a> BY SLIP	SISURAM MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ZAMAN MR. M ALAM	GA, ASSAM MR. D SARMA (r-3,4,5) MR. ABU JAHID (r-3,4,5) SC, HANDLOOM AND TEXTILE
<b>ADMISSION</b>				
45	<a href="#">WP(C)/6264/2019</a> PART-HEARD, BY SLIP, AT 2:00 PM	HEM CHANDRA DAS <b>Versus</b> GOVT. OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, FINANCE
<b>HEARING</b>				
46	<a href="#">WP(C)/4276/2018</a> BY SLIP	BHARAT THAKUR <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. A K SHARMA MS. A DAS	MRS. A GAYAN (CGC) ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 02/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
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